

G. T. Express

393. Shri Kamath: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that 16 UP G.T. Express has a scheduled halt at Barkhera;

(b) whether the said halt could be conveniently arranged at Hoshangabad instead of at Barkhera;

(c) if so, the reasons for not doing so;

(d) whether Government propose to restore the halts of 16 Up and 15 Down G.T. Express at Hoshangabad which is district Headquarter contiguous to Bhopal, the capital of Madhya Pradesh; and

(e) if not, the reasons therefor?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes, mainly for service of early morning tea to passengers.

(b) and (c). No. 16 Up Grand Trunk Express is scheduled to arrive at Hoshangabad at 7-23 hours, which will be too late for early morning tea.

(d) and (e). No. There is no traffic justification for restoring the halt.

Development of Fisheries

394. Shri Rajagopala Rao: Will the Minister of Food and Agriculture be pleased to state:

(a) whether U.N.O. Specialists in Fisheries went round the coasts of India and sent reports on the Development of Fisheries; and

(b) if so, what is their report about the Andhra Coast?

The Minister of Food and Agriculture (Shri A. P. Jaina): (a) and (b). UNO Specialists have not been assigned to India to report upon the development of fisheries. Question of their report on development of fisheries on the Andhra Coast, therefore, does not arise.

The following FAO Experts have been assigned to India from time to time to deal with special aspects of fisheries indicated against their names:—

- (1) Mr. Lusyné for training in marine fisheries;
- (2) Messrs Bjuke, Junior and Senior-Harbour Specialists;
- (3) Dr. Harding and Dr. Barling—Marketing Specialists; and
- (4) Mr. Paul Zeiner—Naval Architect assigned to various States.

Indian Agricultural Research Institute

395. Shri Achala: Will the Minister of Food and Agriculture be pleased to state whether any works committee has been formed in the Indian Agricultural Research Institute as required under the Industrial Disputes Act?

The Minister of Food and Agriculture (Shri A. P. Jaina): Yes, Sir.

National Highway from Delhi to Ahmedabad

396. Shri Bheekha Bhai: Will the Minister of Transport be pleased to state:

(a) whether it is a fact that the National Highway No. 8 from Delhi to Ahmedabad on Udaipur-Modasa section is very slowly progressing; and

(b) if so, the steps taken or proposed to be taken to expedite the construction work?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) The Udaipur-Modasa road does not form part of National Highway No. 8. There is a link road under the Bombay state Government to Modasa from National Highway No. 8 taking off at Gadodhar near Udaipur for which the Central Government has approved a grant of Rs. 5 lakhs from the Central Road Fund (Ordinary) Reserve. The progress of the road work is about 80%. Work on two bridges which are also required to be constructed and for which estimates have recently been sanctioned will be taken up shortly.

(b) Does not arise.

Bhadrachellam-Ramavaram Railway Link

397. Shri Chattopadhyaya: Will the Minister of Railways be pleased to state whether there is any proposal to extend the train services from Bhadrachellam Road to Ramavaram as soon as the laying of the track from Bhadrachellam Road to Colliery siding is completed?

The Deputy Minister of Railways and Transport (Shri Alagesan): No. The extension of the colliery siding line from Kotchagudium Collieries, which takes off from Bhadrachellam Road Station, is intended for traffic of the collieries, which does not include passenger traffic.